

**W.P.(C)**

**Token Number- 2817/2020**

**S.J.**

**Caveat Clear**

**Bharat Coking Coal Ltd.**

**Petitioner**

**Versus**

**The State of Jharkhand & Ors.**

**Respondents**

**C.F.S.**

**Petition:- Rs. 30/-**

**Affidavit: Rs. 05/- + Rs. 15/-**

**Vakalatnama: Rs. 15/- + RS. 15/-**

**Defects if any --**

1. C.F.S. of Rs. 220/- is payable.
2. Ld. Advocate may sign on the presentation form.
3. All annexures may be certified to be true.
4. Dated (10.04.2011) mentioned in Synopsis (Annex-1) and para-8 may be verified or corrected as per Annex-1.
5. F/C or T/C of page No. 19, 23 and 24 may be given.
6. T/C of page No. 20 and 22 may be given.

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